

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 28th August, 2018

No.HC.VII-36/2018/ 4987 /A. Shri Purajit Das, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred against the vacant post of Lower Division Assistant (LDA) in the Office of the District and Sessions Judge, Nagaon.

Shri Das will join at his new place of posting immediately.

No.HC.VII-36/2018/ 4988 /A. Shri Durgeswar Bora, Jarikarak, Office of the District and Sessions Judge, Morigaon, is transferred against the vacant post of Jarikarak in the Office of the District and Sessions Judge, Nagaon.

Shri Bora will join at his new place of posting immediately.

No.HC.VII-36/2018/ 4989 /A. Shri Babul Saikia, Peon, Office of the District and Sessions Judge, Morigaon, is transferred against the vacant post Peon in the Office of the District and Sessions Judge, Nagaon.

Shri Saikia will join at his new place of posting immediately.

No.HC.VII-36/2018/ 4990 /A. Shri Bipul Sarma, Peon, Office of the District and Sessions Judge, Tinsukia, is transferred against the vacant post of Peon in the Office of the District and Sessions Judge, Nagaon.

Shri Sarma will join at his new place of posting immediately.

No.HC.VII-36/2018/ 4991 /A. The representation submitted by Shri Mitul Bora, Peon, Office of the District and Sessions Judge, Sonitpur, Tezpur, for transfer to Nagaon, is deferred till the recruitment process of Grade-IV staff in the Office of the Munsiff, Gohpur, Sonitpur, is completed.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

By Order,
Sd/- M.K. Kalita,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-36/2018/ 4992 - 5009 /A.

Dated 28.08.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

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4. The District and Sessions Judge, Morigaon. *He is requested to release Shri Durgeswar Bora and Shri Babul Saikia in order to enable them to join at their new place of posting immediately.*
5. The District and Sessions Judge, Tinsukia. *He is requested to release Shri Bipul Sarma in order to enable him to join at his new place of posting immediately.*
6. The District and Sessions Judge, Sonitpur, Tezpur. *He is requested to initiate the process for recruitment of Grade-IV staff in the Office of the Munsiff, Gohpur, so that the representation of Shri Mitul Bora for transfer to Nagaon may be considered.*
7. The District and Sessions Judge, Nagaon. *She is requested to initiate the process for recruitment of Grade-IV staff in her establishment excluding one post, which may be filled up in the event of transfer of Shri Mitul Bora from the Court of Munsiff, Gohpur.*
8. The Chief Judicial Magistrate, Kamrup (M), Guwahati. *He is requested to release Shri Purajit Das in order to enable him to join at his new place of posting immediately.*
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 12. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
15. Shri Purajit Das, Lower Division Assistant (LDA), Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.
16. Shri Durgeswar Bora, Jarikarak, Office of the District and Sessions Judge, Morigaon.
17. Shri Babul Saikia, Peon, Office of the District and Sessions Judge, Morigaon.
18. Shri Bipul Sarma, Peon, Office of the District and Sessions Judge, Tinsukia.

(The list of staff here-in above is not necessary in order of seniority)

REGISTRAR (VIGILANCE)

28/8/18

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